

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2485/2015

Thursday, this the 17th day of March 2016

**Hon'ble Mr. Sudhir Kumar, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Kaptan Dagar
s/o late Mr. Ved Ram (Aged 23) (Const.)
VPO Issapur, Firan Pana
New Delhi-73
2. Mr. Pawan Singh
s/o Mr. Rajender Singh (Aged 35) (Const.)
VPO Issapur, Barvan Pana
New Delhi-73

..Applicants

(Mr. Yashpal Rangi, Advocate)

Versus

DSSSB through

1. The Chairman
Delhi Subordinate Service Selection Board
FC-18, Institutional Area
Karkardooma, Delhi-92
2. Chief Secretary, GNCTD
Delhi Secretariat,
IP Estate, New Delhi

..Respondents

(Mr. Anmol Pandita for Mr. Vijay Pandita, Advocate)

O R D E R (ORAL)

Mr. Sudhir Kumar:

The only limited prayer of the applicants in this O.A. is for direction to the respondents to complete the process of selection to the posts concerned, for which the applicants had applied. In their counter reply, respondents have submitted that the marks list of the said examination has been uploaded on the website on 10.07.2015 and that the further process is

going to follow shortly. Learned counsel for applicants submits that he only wants process for selection to be completed early since the applicants' names appear in the list of short-listed candidates whose marks have been uploaded.

2. Therefore, the Original Application is disposed of allowing time to the respondents to complete the process as early as possible, preferably within three months from the date of receipt of a copy of this Order. There shall be no order as to costs.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

March 17, 2016
/sunil/